

(b) if not, whether DDA will pay interest to the allottees for the inordinate delay in handing over possession;

(c) the specific reasons for the delay in handing over possession of the houses to the allottees;

(d) by what specific date these houses will be handed over to the allottees; and

(e) the details of the supporting services at the above mentioned housing complex ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) :

(a) No, Sir.

(b) Yes, Sir.

(c) Delay in construction is because of revision in layout plan owing to an objection raised by the Director (G), Archaeological Survey of India.

(d) 196 houses presently under construction are expected to be handed over to allottees by July, 1985.

(e) Supporting services like roads, drains, water supply, sewerage and electricity are being provided simultaneously.

Enquiries into the Working of Cooperative Societies

886. SHRI THAMPAN THOMAS : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government have instituted or conducted any enquiries into the working of cooperative societies on the national level recently;

(b) if so, the details thereof;

(c) whether any guidelines were recommended to the erring cooperative societies;

(d) if so, whether these guidelines were complied with by these societies; and

(e) if not, what action has been taken against them ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) No statutory enquiry under the provisions of the relevant Co-operative Societies Act, has recently been instituted or conducted into the working of any national level cooperative society.

(b) to (e). Does not arise.

Ratification of Conventions and Recommendations of International Labour Organisation

887. SHRI AMAL DATTA : Will the Minister of LABOUR be pleased to state :

(a) whether Government's failure to ratify the major conventions and recommendations of the International Labour Organisation was resented at a seminar on International Labour Standards;

(b) what are those conventions and recommendations; and

(c) when these conventions and recommendations are going to be ratified by Government ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) No, Sir. In so far as unratified conventions selected for the Seminar are concerned, the objective of the National Tripartite Seminar held in New Delhi in October, 1984 was to examine the possibility of their eventual ratification. A view was expressed during general discussion that there should be no difference in attitudes as at the stage of adoption of a convention and as at the stage of ratification.

(b) and (c). In view of reply to (a) above does not arise.

Housing Programme for Weaker Sections in Bihar

888. SHRIMATI KISHORI SINHA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether progress of housing programme for economically weaker sections is far behind the targets in the Eastern States including Bihar;